

- Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5522/02]
- II. A copy each (in English and Hindi) of the following papers:
  - (a) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises) and the Hindustan Paper Corporation Limited for the year 2002-2003. [Placed in Library. See No. LT-5523/02]
  - (b) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Hindustan Cables Limited for the year 2002-2003. [Placed in Library. See No. LT-5592/02]
- I. **Notifications of the Ministry of Shipping**
- II. **Memorandum of Understanding (2002-03) between the Government of India (Ministry of Shipping) and the Hindustan Shipyard Limited**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YESSO NAIK) : Sir, I lay on the Table-

- I. (a) A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:
  - (1) G.S.R. No. 72(E) dated 31<sup>st</sup> January, 2002 publishing the Paradip Port Trust (Recruitment of Heads of Department) (Amendment) Regulations, 2002.
  - (2) G.S.R. No. 73(E) dated 31<sup>st</sup> January, 2002 publishing the Jawaharlal Nehru Port Trust Employees (Allotment and Occupancy of Residences) Regulations, 2002.

- (3) G.S.R. No. 180(E) dated 8<sup>th</sup> March, 2002 publishing the Cochin Port Employees (Recruitment, Seniority and Promotions) Amendment Regulations, 2002 [Placed in Library. See No. LT-5495/02]
- (b). A copy (in English and Hindi) of the Ministry of Shipping Notification G.S.R. No. 181 (E) dated 8<sup>th</sup> March, 2002 publishing the Corrigendum to Notification G.S.R. No. 289 (E) dated 24<sup>th</sup> April, 2001. [Placed in Library. See No. LT-5496/02]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Shipping) and the Hindustan Shipyard Limited for the year 2002-2003. [Placed in Library. See No. LT-5632/02]

**Report and Accounts (2000-2001) of the Dental Council of India,  
New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): Sir I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Dental Council of India, New Delhi, for the year 2000-2001, togetherwith the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-5634/02]

**Notification of the Ministry of Commerce and Industry**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): Sir, on behalf of Shri Rajiv Pratap Rudi, I lay on the Table a copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) No.4/45/99-EP (Agri.VI) dated 8<sup>th</sup> August, 2000 publishing the Tobacco Board (General) Amendment Regulations, 2000, under sub-section (3) of Section 30 of the Tobacco Board